

## N O T I C E

**IT IS HEREBY NOTIFIED** for the information of the Advocates and the parties appearing in-person at **High Court of Bombay at Goa** that :

**The Note “iv and v” of Notes below the sitting list be replaced as following :**

iv) The **Hon'ble Shri. Justice G. S. KULKARNI** is designated to be the Judge for appointment of Arbitrators in applications under Section 11 of the Arbitration and Conciliation Act, 1996.

v) The **Hon'ble Shri. Justice G. S. KULKARNI** is designated to hear and decide matters under the Companies Act,1956 and Companies Act, 2013.

Dated this 22<sup>nd</sup> November 2022

By Order,

Sd/-

(V. R. Kachare)  
Registrar (Judl-I),

High Court Appellate Side,      ]  
  ]  
Bombay.    ]